

Central Administrative Tribunal
Principal Bench

CP No.298/2016
In
OA No.1236/2016

New Delhi this the 14th day of July, 2016

Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)

Shri Ram Kishan, Aged around 57 years,
S/o Shri Chottu Ram,
R/o C4/17, Yamuna Vihar,
Delhi-110053.

...applicant

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Mr. Keshav Chandra,
Chief Executive Office,
Delhi Jal Board,
Varunalaya Building,
Jhandewalan, Karol Bagh,
New Delhi.

2. Mr. S. Nayyar Ali Azmi,
Member Administration,
Delhi Jal Board,
GNCT of Delhi,
Varunalaya Building,
Phase-II,
Karol Bagh,
New Delhi-110005.

...respondents

(By Advocate: Shri S.K. Singh)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

At the very outset, learned counsel for applicant intends to withdraw the Contempt Petition (CP), on the ground that the respondents vide order dated 17.06.2016, have already complied with the direction

contained in the order dated 10.05.2016 in OA No. 1236/2016 of this Tribunal.

2. Accordingly, the CP is dismissed as withdrawn, as prayed for.

(V.N. Gaur)
Member (A)

(Mr. Justice M.S. Sullar)
Member (J)

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